

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 2028(H)
TO BE ANSWERED ON 30th JULY,2018

BAN ON INDIAN AGRICULTURAL PRODUCTS

2028(H). SHRI KAPIL MORESHWAR PATIL:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- the names of countries which have imposed ban on importing Agricultural Products from India during the last three years along with the names of products and the reasons for imposing such a ban;
- the period for which such ban has been imposed;
- the names of crops on which such ban still continues;
- the losses incurred to Indian farmers due to the said ban; and
- the details of the action taken by the Government in this regard?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a), (b) & (c) The information regarding ban on import of agricultural products by various countries, during the last three years, is as under:

Country	Product	Reason for Ban/Suspension	Period of Ban
Australia	Uncooked prawn	Due to Bio Security risk - White Spot Syndrome Virus (WSSV).	From January 2017 to July 2017 (Suspension lifted with certain import conditions)
Saudi Arabia	chilled and frozen shrimps	Due to emergence of WSSV in <i>L. vannamei</i> .	From 14 th December 2016 – Still continuing.
Saudi Arabia	Cultured Fish	Unclear health situation of the cultured fish originating from India based on SFDA report	From 1 st February 2018 – Still continuing.
Kuwait	Frozen shrimp	Reason yet to be received from Kuwait Side.	From 5 th January 2017 – Still continuing.

Country	Product	Reason for Ban/Suspension	Period of Ban
Thailand	Shrimps	Temporary suspension in view of the reported occurrence of Infectious Myonecrosis Virus (IMNV) disease.	From 22 nd September 2017 – still continuing.
Bhutan	Chilli	Due to presence of pesticide residue of 4-Bromo-2-Chlorophenol.	July 2016 – December 2016
Mexico	Chilli	Due to detection of larva of <i>Trogodermagranarium</i> (Khapra beetle)	May 2017 – Still continuing.

In addition to above, some West-Asian countries have temporarily suspended import of fruits and vegetables from the State of Kerala due to occurrence of Nipah virus in May 2018.

- (d) It is not feasible to quantify the losses suffered by the farmers due to such bans as alternative avenues for disposal of the produce, both domestic and international, are always available.
- (e) The Government takes all possible steps to get the bans on import of Indian agricultural products lifted at the earliest. The matter is taken up with the relevant authorities in the respective countries through Indian Embassies. Corrective action, if required, is taken to eliminate the cause of ban.
